

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3216
TO BE ANSWERED ON AUGUST 04, 2022
CENTRAL VISTA RE-DEVELOPMENT PROJECT

NO. 3216. SHRI RAJENDRA AGRAWAL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the physical progress of Central Vista Re-development Project till date and the time by which the remaining work would be completed;**
- (b) the details of rent expenditure on Government Ministries/ Offices paid by the Government during the current year; and**
- (c) the amount of funds that would be saved after completion of the Central Vista Re-development Project?**

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

- (a) Under the Central Vista Development/ Re-development Master Plan, 5 projects are being implemented, as on date. The details are as follows:**

Name of the Project	Physical progress	Targeted date of completion
New Parliament Building	70 %	November, 2022
Redevelopment of Central Vista Avenue	The work has been almost completed.	
Common Central Secretariat Buildings- 1,2&3	17 %	December, 2023
Vice President Enclave	24 %	January, 2023
Executive Enclave	Work not yet started.	

(b) & (c): Directorate of Estates (DoE) allots office space to Ministries / Departments in General Pool Office Accommodation (GPOA) buildings. DoE issues 'Non-Availability Certificate' (NAC) to the requisitioning Ministries / Departments in case office space is not available in GPOA buildings, so that they can hire office space from local bodies / Public Sector Undertakings/ private owners etc. DoE has issued NAC for 11.98 lakh sq ft in 2021-22 to various Ministries / Departments and 69 Departments have informed that they have been paying a total rent of ₹ 1,177.25 Cr. per annum for their office space.
